

**DIVISION BENCH**

**O-51**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/500(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	R.U. TRADING PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Ms. Madhuri Pandey, PCS - For the Petitioners

Mr. Harihara Sahoo, Joint Director, Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs

**ORDER**

The Ld. Authorised representative is present on behalf of the Petitioners.

Mr. Harihara Sahoo, Joint Director, Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs, is present.

At the request of the Ld. Authorised representative, appearing for the Petitioners, list this matter on 24<sup>th</sup> March, 2021.

In the meantime, both the parties are directed to upload the complete pleading documents in the E-filing portal of NCLT and to ensure defect free status of the uploaded documents, before the next date of hearing.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

**GOUR\_STENO**